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PUBLIC NOTICE

The applicants filing International Applications under PCT by selecting India as Receiving Office(RO) and opting International Searching and Examining Authorities (ISA/IPEA) other than Patent Office India are hereby informed that a new INR account in the name of **The Controller General of Patents, Designs and Trademarks (CGPDTM)** has been opened for remitting International filing fees to International Bureau of WIPO and International Search Fees to International Search Authorities, in Central Bank of India, FOREX, International Division, 5 Jeevan Tara Building, Parliament Street, New Delhi – 110001 on 24/02/2016 with the following details:

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In view of the above, the applicants are directed to remit the payment towards the International Filing Fees (IB) and International Search Fees for ISA (**except ISA/IN**) in INR and Handling fee for IPEA, **by online transfer via NEFT/RTGS, mentioning the International application number against each transfer OR by fund transfer from any branch of Central Bank of India** throughout the country and submit the copy of the **transaction /UTR number** against each International application at the appropriate IN/Receiving Offices. Since the dollar exchange rates are subject to change every day, the conversion rates will be decided on the basis of the information received from the bank **every fortnight**.

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For any further clarification or query, the applicant may contact Receiving Office Delhi at patentin-pct@nic.in or receiving offices at appropriate jurisdictions (Chennai, Mumbai or Kolkata)

The payment of search fees for the applications, where the applicant has selected Indian Patent Office as ISA, shall continue to be received as per the current practice.

Flow chart with the work flow details is attached for convenience.


(O.P.Gupta)

Controller General of Patents, Designs and Trade Marks